

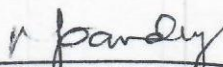
OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) ROHINI COURT : DELHI

ORDER

In supersession of all earlier orders, I hereby authorize the following Judicial Officers posted in North District, Rohini Court Complex to look after the work of the various Branches as mentioned against their names as 'Officer In-Charge' and 'Link Officer In-Charge' with immediate effect:-

Administrative Work			
S. No.	Branch/Work Assigned	Officer In-charge	Link Officer In-charge
1.	Office of the Ld. D & SJ (N)	Sh. R. P. Pandey, District & Sessions Judge	Sh. Vinod Kumar, ASJ-05
2.	Administration Branch (I, II, III)	Sh. S.S. Malhotra, PO MACT-1	Sh. Vinod Kumar, ASJ-05
3.	Judicial Branch	Sh. Umed Singh, ASJ/Spl. FTC	Sh. Devender Kumar Jangala, PO MACT-02
4.	Vigilance Branch	Sh. Sanjeev Aggarwal, ASJ-02	Sh. Shivaji Anand, ADJ-02
5.	Leave Sanctioning Authority (Judicial Officers)	Sh. Vinod Kumar, ASJ-05	Sh. Umed Singh, ASJ/Spl. FTC
6.	Leave Sanctioning Authority (Admn. I & II)	Sh. Ashutosh Kumar, ASJ-04	Ms. Kiran Gupta, ADJ-03
7.	Leave Sanctioning Authority, (Admn. III)	Sh. Chandra Bose, ASJ-03	Ms. Kiran Gupta, ADJ-03
8.	First Appellate Authority (RTI Act)	Sh. Devender Kumar Jangala, PO MACT-02	Sh. Neeraj Gaur, ADJ-01
9.	Transparency Officer (RTI)	Sh. Shivaji Anand, ADJ-02	Sh. Jitendra Kumar Mishra, ASJ/Spl. Judge NDPS ACT
10.	Bail Section	Sh. Jitendra Kumar Mishra, ASJ/Spl. Judge NDPS ACT	Sh. Umed Singh, ASJ/Spl. FTC
11.	Controlling Officer, Accounts	Sh. Devender Kumar Jangala, PO MACT-02	-----
12.	Head of Office	Sh. Neeraj Gaur, ADJ-01	Ms. Kiran Gupta, ADJ-03
13.	Drawing & Disbursing Officer/Cash Branch	Ms. Vinod Bala, Sr. A. O. (J)	Sh. Ram Charan Dhiwar, Account Officer
14.	Record Officer	Sh. Harish Chand, Branch In-charge (Admin)	-----
15.	Public Information Officer (RTI)	Ms. Vinod Bala, Sr. A. O. (J)	Ms. Savita Bajaj, Private Secretary

- Note:-**
1. As and when any Officer In-charge happens to be on leave or not available for any reason, the Link Officer shall look after the work of the concerned branch.
 3. Correspondence with Hon'ble High Court of Delhi shall be done only by the undersigned.

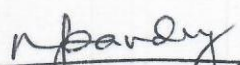

(R.P. Pandey)
District & Sessions Judge
North District, Rohini Court : Delhi

No. 5470 - 5519 F2N(4)/Admn.(North)/RC/2019

Dated, Delhi the 18/2/19

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi
2. The District & Sessions Judge (Headquarter), Delhi
3. The District & Sessions Judge (North-west), Rohini Court, Delhi
5. The Judicial Officers concerned.
6. The Secretary, DLSA (North), Rohini Court, Delhi.
7. All the Sr. A.O. (J)/A.O.(J)/Branch In-charges of North District Rohini Court, Delhi.
8. The Record Officer (RTI), North District, Rohini Court, Delhi.
9. Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. Web-Site Committee, Rohini Court, Delhi.
11. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
12. The PRO/APRO, North & North-West District, Rohini Court, Delhi.
13. The Branch In-charge, R & I Branch for uploading in LAYERS.
14. PS to the undersigned.


District & Sessions Judge
North District, Rohini Court : Delhi